COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 05 OF 2017

Dated: 21st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Star Wire (India) Vidyut Pvt. Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

h/f Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Anand K. Ganesan

Ms. Neha Garg

Ms. Parichita Chowdhury for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>22.01.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd